NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 17/BB/ 2018	-	Admission	Rule 6 of I&B	M/s Sree Vinayaka Buildwell Projects Pvt Ltd., V/s M/s Nitesh Housing Developers
SI NAME (IN CA	DITTALL			Pvt Ltd.,

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for admission. Registry raised objections. No representation for Petitioner. For compliance of objections matter is list it on 24/01/2018.

Member (T)

Member (J)